

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

13. I.A. 1991/2023

IN

C.P.(IB)-800(MB)/2022

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)  
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **17.05.2023**

NAME OF THE PARTIES: Edelweiss Asset Reconstruction Company Limited.

V/s.

Neptune Ventures and Developers Private Limited.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Counsel for the Applicant, Mr. Mayur Thorat and counsel for the Respondent,  
Ms. Astha Ojha i/b MDP & Partners are present through virtual hearing.

List this matter on **14.06.2023**.

Sd/-  
MADHU SINHA  
Member (Technical)  
*--Rajeev--*

Sd/-  
H. V. SUBBA RAO  
Member (Judicial)